

Statement 5: Financing of Gross Fiscal Deficit – 2014-15 (Accounts)

(₹ billion)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	158.5	-5.6	3.2	-1.2	13.0	-3.0	53.5	-5.0	-13.6	53.7	63.8	317.5
2. Bihar	66.7	0.8	31.5	6.2	-1.8	-2.5	22.2	-17.4	-0.1	-2.1	8.3	111.8
3. Chhattisgarh	38.1	-1.5	4.1	6.9	3.9	3.4	4.6	-2.8	3.9	-0.5	20.6	80.8
4. Goa	6.7	1.8	-0.1	0.9	1.1	0.6	1.1	-1.8	-1.1	-2.1	2.6	9.5
5. Gujarat	132.5	-3.4	4.7	-0.2	5.0	17.0	31.1	8.4	0.6	5.7	-18.2	183.2
6. Haryana	123.7	-0.2	7.1	-20.4	10.4	0.4	4.7	-0.6	-0.1	-3.9	4.7	125.9
7. Jharkhand	44.9	–	3.3	3.9	-2.0	2.8	10.9	-0.1	-2.4	-2.4	6.9	65.6
8. Karnataka	160.9	5.9	4.4	-0.5	21.6	3.1	37.0	32.8	-0.3	-0.1	-69.1	195.8
9. Kerala	117.8	4.0	5.2	1.2	37.6	0.7	13.6	0.6	0.3	-0.9	6.2	186.4
10. Madhya Pradesh	81.7	5.4	11.8	6.8	9.6	1.4	6.2	4.6	-0.6	-4.2	-9.2	113.5
11. Maharashtra	222.6	-3.4	-8.0	-4.0	12.6	-2.7	44.1	52.2	-0.1	-1.6	6.7	318.3
12. Odisha	16.4	-1.2	10.9	10.4	10.7	2.6	9.1	0.4	–	0.4	-5.0	54.8
13. Punjab	76.8	2.8	9.3	-0.4	17.4	6.5	-4.0	-0.4	–	-1.1	1.5	108.4
14. Rajasthan	100.0	2.9	1.0	10.3	29.8	1.2	14.1	-0.4	–	17.6	13.4	190.0
15. Tamil Nadu	231.4	7.6	1.9	5.3	13.2	1.2	-8.7	-0.5	1.7	-0.2	18.6	271.6
16. Telangana	76.1	0.9	3.3	1.0	2.7	0.9	21.6	-4.7	-9.9	-2.8	5.0	94.1
17. Uttar Pradesh	135.1	-8.7	63.2	6.5	16.9	-26.9	10.5	5.4	16.1	45.6	61.5	325.1
18. West Bengal	185.2	6.8	44.7	-0.1	10.1	-1.1	11.7	-10.9	1.7	-1.5	26.8	273.5
II. Special Category												
1. Arunachal Pradesh	1.8	-0.3	0.5	0.1	2.0	–	4.8	-16.9	0.8	-0.1	1.9	-5.2
2. Assam	21.5	-3.5	10.8	0.8	8.9	3.2	-2.3	-0.9	0.3	–	15.6	54.3
3. Himachal Pradesh	16.3	0.6	9.0	1.0	11.9	–	5.0	0.3	0.1	-1.5	-0.7	42.0
4. Jammu and Kashmir	11.2	-1.0	4.1	0.8	22.3	-6.8	3.8	-2.4	25.4	-0.2	-1.1	56.1
5. Manipur	3.4	-0.4	-0.3	-0.1	0.9	0.1	-0.7	-0.3	-0.2	-0.4	4.1	6.0
6. Meghalaya	4.4	-0.2	0.8	0.2	1.3	-0.1	-1.6	0.8	-0.1	-0.1	4.2	9.8
7. Mizoram	1.8	-0.1	0.2	–	3.1	–	4.3	–	0.9	0.1	0.1	10.4
8. Nagaland	4.5	-0.2	0.1	-0.3	0.6	–	-6.5	1.2	2.8	–	-0.9	1.3
9. Sikkim	3.1	-0.1	0.2	0.1	0.2	0.7	-0.1	0.6	0.1	-0.1	-2.1	2.8
10. Tripura	0.3	-0.3	1.3	1.1	3.0	0.3	0.4	-0.6	0.8	-0.1	4.2	10.5
11. Uttarakhand	20.9	0.3	11.4	4.7	4.2	2.1	4.0	0.1	4.5	-0.7	6.6	58.3
All States	2,064.4	9.6	240.0	40.8	270.1	5.3	294.5	41.8	31.5	96.7	177.2	3,271.9
<i>Memo item:</i>												
1. NCT Delhi	–	17.6	-13.5	–	–	–	–	–	–	–	-6.4	-2.2
2. Puducherry	4.7	-0.5	–	0.1	0.5	-0.6	-0.3	-0.3	0.5	0.8	1.6	6.5

–: Nil/Negligible.

Note: 1. Same as in Appendix Table 9.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.